

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PUNEET SEHGAL

IA 59096/2018, 83912/2018, 137752/2019, in Criminal Appeal No(s).
2003-2004/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MOHD. SHAFI @ PAPPU & ORS.

Respondent(s)

IA No. 59096/2018 - EXEMPTION FROM FILING O.T.

IA No. 137752/2019 - EXEMPTION FROM FILING O.T.

IA No. 83912/2018 - EXEMPTION FROM FURNISHING DETAILS THE PERIOD OF
SENTENCE UNDERGONE BY THE ACCUSED/RESPONDENT)

Date : 29-08-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Ashish Ranjan, Adv.
Mr. Arun Pratap Singh Rajawat, Adv.

For Respondent(s)

Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1, 2 and 4 are duly represented.

Certificate of service awaited in respect of respondent no.3.
Reminder be issued.

List again on 20.10.2023.

PUNEET SEHGAL
Registrar